

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR  
COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 21-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE</u></b>				
1	SPL CASE CBI	100072/2010	The State CBI ACB MUMBAI Vs Amulya Arjun Sahu and Others	SPP. Sandeep Singh  Adv. Shingnapurkar-A/1, Adv. Bhanushali- A/3,4, Adv. Sawant- A/5,6,8,
<b><u>ARGUMENTS</u></b>				
2	CRI APPEAL	100869/2016	Gurmeet Singh Jaimal Singh Kohli @ MA 2480/16 @ BA 2348/16 - Applicant Vs Central Bureau of Investigation ACB - The State of Maharashtra - Respondent	Mahendra D. Jain

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